

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2131
ANSWERED ON:07.12.2005
GSM LINES PROJECT
Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has imposed restriction on sub-contracting GSM lines project as reported in The Business Standard dated November 7, 2005;
- (b) if so, the details thereof; and
- (c) the extent to which public sector undertakings in the business of telephone equipments are likely to be benefited ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) & (b) Sir, Bharat Sanchar Nigam Limited (BSNL) is in the process of formulating a tender for expansion of its network by around 60 millions lines. As reported in the Business Standard of 7th November 2005, thrust in the procurement is intended to encourage indigenous production of mobile equipment in a specific time period including setting up of production base in the country by prominent vendors of GSM equipment.

(c) As per the procurement policy of BSNL and directions of the Government of India, M/s Indian Telephone Industries, a PSU of Department of Telecommunications may get order under PSU reservation quota up to 30% of the total quantity.